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Title: Papers laid on the Table of the House by member/Ministers.

THE MINISTER OF SOCIAL JUSTICE AND SEMPOWERMENT (SHRIMATI MEIRA KUMAR): I beg to lay on the Table:-

- (1) (i) A copy of the Seventh Report (Hindi and English versions) of the National Commission for Scheduled Castes and Scheduled Tribes, New Delhi, for the year 2001-2002.
- (ii) A copy of the Action Taken Memorandum on the Seventh Report (Hindi and English versions) of the National Commission for Scheduled Castes and Scheduled Tribes, New Delhi, for the year 2001-2002.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

(Placed in Library, See No. LT- 7430/07)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2006-2007.
 - (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2006-2007.
- (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7431/07)

(Placed in Library, See No. LT- 7432/07)

- (2) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Gujarat State Petrochemical Corporation Limited, India and Niko Resources, Canada with respect to contract area identified as Hazira Field.

(Placed in Library, See No. LT- 7433/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQU): On behalf of my colleague, Shrimati Ambika Soni, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2005-2006.
 - (ii) Annual Report of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2005-2006.
 - (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 7434/07)

(Placed in Library, See No. LT- 7435/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 7436/07)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, New Delhi, for the year 2005-2006.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 7437/07)

(7) A copy each of the Annual Reports for the year 2006-2007 (Hindi and English versions) along with Audited Accounts in respect of the following Institutes:-

(i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

(Placed in Library, See No. LT- 7438/07)

(ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.

(Placed in Library, See No. LT- 7439/07)

(iii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

(Placed in Library, See No. LT- 7440/07)

(iv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.

(Placed in Library, See No. LT- 7441/07)

(v) Institute of Hotel Management, Catering and Nutrition (Society), Gurdaspur.

(Placed in Library, See No. LT- 7442/07)

(vi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.

(Placed in Library, See No. LT- 7443/07)

(vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneshwar.

(Placed in Library, See No. LT- 7444/07)

(viii) Institute of Hotel Management, Hajipur.

(Placed in Library, See No. LT- 7445/07)

(ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

(Placed in Library, See No. LT- 7446/07)

(x) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition, Chandigarh.

(Placed in Library, See No. LT- 7447/07)

(xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

(Placed in Library, See No. LT- 7448/07)

(xii) Institute of Hotel Management Catering Technology and Applied Nutrition, Guwahati.

(Placed in Library, See No. LT- 7449/07)

(xiii) Institute of Hotel Management Catering Technology and Applied Nutrition, Kolkata.

(Placed in Library, See No. LT- 7450/07)

- (xiv) Institute of Hotel Management Catering and Nutrition, Aliganj, Lucknow.
(Placed in Library, See No. LT- 7451/07)
- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.
(Placed in Library, See No. LT- 7452/07)
- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.
(Placed in Library, See No. LT- 7453/07)
- (xvii) Institute of Hotel Management, Catering and Nutrition, New Delhi.
(Placed in Library, See No. LT- 7454/07)
- (xviii) Institute of Hotel Management Catering Technology and Applied Nutrition, Shillong.
(Placed in Library, See No. LT- 7455/07)
- (xix) Institute of Hotel Management Catering and Nutrition, Shimla.
(Placed in Library, See No. LT- 7456/07)
- (xx) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.
(Placed in Library, See No. LT- 7457/07)
- (xxi) Institute of Hotel Management and Catering Technology, Thiruvananthapuram.
(Placed in Library, See No. LT- 7458/07)

(8) A copy of the Review (Hindi and English versions) by the Government of working of the above institutes for the year 2006-2007.

(Placed in Library, See No. LT- 7459/07)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2006-2007, along with audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2006-2007.

(Placed in Library, See No. LT- 7460/07)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT- 7461/07)

(2) A copy of the Airports Authority of India (General Management, Entry for Ground Handling Services) Regulations, 2007 (Hindi and English versions) published in Notification No. F.No. AAI/LEGAL/GHREG/2007 in Gazette of India dated the 18th October, 2007 under section 43 of the Airports Authority of India Act, 1994.

(Placed in Library, See No. LT- 7462/07)

MR. SPEAKER: Shri Naranbhai Rathwa.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU) : On behalf of my colleague, Shri Naranbhai Rathwa, I beg to lay on the Table—

MR. SPEAKER: Mr. Minister, there was no prior information. Why should I allow you?

Okay, you can do it now, but not to be repeated in future. At least some notice should be given to the Speaker. In future, I would not allow this.

SHRI R. VELU: On behalf of my colleague, Shri Naranbhai Rathwa, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the RITES Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7463/07)

(b) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7464/07)

(c) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7465/07)

(d) (i) Review by the Government of the working of the Ircon International Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Ircon International Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7466/07)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): On behalf of my colleague, Shrimati Subbulakshmi Jagadeesah, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Backward Classes, New Delhi, for the year 2005-2006.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Backward Classes, New Delhi, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 7467/07)

(3) A copy of Memorandum of Understanding (Hindi and English versions) between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2007-2008.

(Placed in Library, See No. LT- 7468/07)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2005-2006.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT- 7469/07)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): On behalf of my colleague, Shrimati Kanti Singh, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 2006-2007.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7470/07)

(b) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2006-2007.

(ii) Statement that the Government have scrutinized the comments of the Auditors/CAG and replies furnished thereto by the Management in the Annual Report of EPI for the year 2006-2007.

(iii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7471/07)

(c) (i) Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2006-2007.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7472/07)

(d) (i) Statement regarding review by the Government of the working of the NEPA Limited, Neapanagar, for the year 2006-2007.

(ii) Annual Report of the NEPA Limited, Neapanagar, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7473/07)

MR. SPEAKER: Shri Dinsha Patel.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of Shri Dinsha Patel, I beg to lay on the Table—

MR. SPEAKER: Today is the last day. I will never allow it in future. If the hon. Minister is otherwise busy and if he has no time to even inform the House, then it will not be allowed. Today is the final day for this.

SHRI B.K. HANDIQUE: On behalf of my colleague, Shri Dinsha Patel, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7474/07)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 7475/07)

12.01 hrs.